

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
ADMITTED QUESTION NO. – 774  
TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2022**

**COMPENSATION TO DOCTORS WHO DIED DURING COVID-19 DUTY**

**774: SHRI M. SHANMUGAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of doctors who lost their lives after contracting COVID-19 on duty in the last three years, State-wise;
- (b) the families of how many of them have been compensated by Government under the PM Garib Kalyan Package, State-wise;
- (c) the total amount of compensation paid to the families of doctors who died on duty after contracting COVID-19;
- (d) the reasons for delay in paying compensation to the families who have not been paid under the Insurance Scheme; and
- (e) by when, the compensation would be paid to all the families, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(Dr. BHARATI PRAVIN PAWAR)**

(a) : Government of India maintains data of total cases and deaths due to COVID-19 as reported by States/UTs. As on 8<sup>th</sup> December, 2022, a total of 5,30,647 deaths due to Covid-19 (including those of doctors and healthcare workers) have been reported in the country. Disaggregated data on deaths due to COVID-19 by profession or otherwise is not maintained centrally.

(b) to (e): Pradhan Mantri Garib Kalyan Package (PMGKP)- Insurance Scheme for Health Workers fighting COVID-19 was implemented with effect from 30<sup>th</sup> March 2020 to provide an insurance cover of Rs. 50 lakh for providing comprehensive personal accident/ life insurance cover to around 22.12 lakh public healthcare

providers, including community health workers in direct contact and care of COVID-19 patients.

So far, 2302 insurance claims of Rs.50 lakh each, have been paid under the scheme, out of which 465 claims pertain to the families of doctors. The State-wise list is attached at Annexure-A

There is no delay in providing compensation to the families.

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**ANNEXURE-A**

<b>State/UT</b>	<b>Total No. of Claims paid to the families of doctors under PMGKP Scheme</b>
Andhra Pradesh	37
Arunachal Pradesh	1
Assam	7
Bihar	53
Chandigarh	1
Chhattisgarh	18
Delhi	18
Goa	2
Gujarat	24
Haryana	10
Himachal Pradesh	1
Jammu & Kashmir	5
Jharkhand	9
Karnataka	38
Kerala	7
Madhya Pradesh	14
Maharashtra	43
Manipur	3
Meghalaya	1
Orissa	10
Puducherry	1
Punjab	6
Rajasthan	32
Tamil Nadu	37
Telangana	6
Tripura	0
Uttar Pradesh	64
Uttarakhand	4
West Bengal	13